

sustained growth in the agricultural sector and the industrial sector, supported by our physical infra-structure and human resources. The basic strength is there to overcome the crisis. We must attach the highest priority to restoring the health of the economy and making it buoyant. I seek your cooperation in this national endeavour.

12.50 hrs

DEMANDS FOR SUPPLEMENTARY
GRANTS (GENERAL)

[English]

THE MINISTER OF FINANCE (SHRI YASHWANT SINHA): I beg to present a statement of (Hindi and English versions) showing the Demands for Supplementary Grants in respect of the Budget (General) for 1990-91. [Placed in Library See No. LT 1598/90]

12.50 1/4 hrs

DEMANDS FOR SUPPLEMENTARY
GRANTS (ASSAM), 1990-91

[English]

THE MINISTER OF FINANCE (SHRI YASHWANT SINHA): I beg to present a settlement of (Hindi and English versions) showing the Demands for Supplementary Grants in respect of the Budget (Assam) for 1990-91. [Placed in Library See No. LT 1599/90]

12.50 1/2 hrs

TAXATION LAWS (AMENDMENT) BILL*

[English]

THE MINISTER OF FINANCE (SHRI YASHWANT SINHA): I beg to move for leave to introduce a Bill further to amend the Finance Act, 1990 and the Income-Tax Act, 1961.

MR. SPEAKER: The question is:

"That leave granted to introduce a Bill further to amend the Finance Act, 1990 and the Income-Tax Act, 1961."

The motion was adopted

MR. SPEAKER: The leave is granted. The Minister may now introduce the Bill.

SHRI YASHWANT SINHA: I introduce** the Bill.

(Interruptions)

12.51 hrs

RE. PRICE OF RICE DISTRIBUTED
THROUGH RATION SHOPS

[English]

PROF. P.J. KURIEN (Mavelikara): The price of rice distributed through ration shops has been increased by 45 paise per kilo, by this Government. This is a decision which cannot be justified because there is already all round price increase. Therefore, this Government should withdraw this notification.

(Interruptions)

THE PRIME MINISTER (SHRI CHANDRA SHEKHAR): It has been brought

*Published in Gazette of India, Extraordinary, Part II, Section 2, Dated 27.12.90.

**Introduced with the recommendation of the President.

[Sh. Chandra Shekhar]

to my notice that there was an increase in the issue price of rice. We have gone into this question and we have issued necessary instructions that the prices should not be increased and the rice should be available at the old price.

(Interruptions)

MR. SPEAKER: The House stands adjourned for Lunch to meet again at 2 p.m.

12.52 hrs

The Lok Sabha then adjourned for Lunch till Fourteen of the Clock

The Lok Sabha re-assembled after Lunch at Four minutes past Fourteen of the Clock

[MR. SPEAKER *in the Chair*]

SHRI IBRAHIM SULAIMAN SAIT (Manjeri): What about the adjournment motion regarding communal situation? *(Interruptions)*

SHRI NIRMAL KANTI CHATTERJEE (Dumdum): We have not heard the Prime Minister about Mr. Kalvi's induction. *(Interruptions)*

[*Translation*]

MR. SPEAKER: Why are you coming forward. Please be seated at your place.

(Interruptions)

[*English*]

SHRI IBRAHIM SULAIMAN SAIT (Manjeri): What about the communal situation in the country? *(Interruptions)*

MR. SPEAKER: Yes, I am coming to that.

(Interruptions)

[*Translation*]

SHRI MADAN LAL KHURANA (South Delhi): Mr. Speaker, Sir, human rights have been infringed in Ayodhya... *(Interruptions)*

[*English*]

14.00 hrs

RE. ALLEGED SUPPORT BY SHRI KALYAN SINGH KALVI THE MINISTER OF ENERGY, FOR 'SATI PRATHA'

SHRI NIRMAL KANTI CHATTERJEE (Dumdum): Sir, the Prime Minister is here now. Is it permissible that the House will continue with Mr. Kalvi as a Minister just because he is an ardent supporter of *Sati*? We cannot allow a *Sati* supporter in the Ministry.

(Interruptions)

MR. SPEAKER: Mr. Prime Minister.

(Interruptions)

[*Translation*]

MR. SPEAKER: Please take your seat. Listen to the Prime Minister.

(Interruptions)

[*English*]

THE PRIME MINISTER (SHRI CHANDRA SHEKHAR): Mr. Speaker Sir, some hon. Members raised certain points in the morning about Mr. Kalyan Singh Kalvi. Even at that time, I wanted to make some clarifications but unfortunately, we could not hear each other. When this matter was raised three or four years back, it was debated in the Rajasthan Assembly and was discussed in the then Janata Party also. Mr. Kalvi is on record in the Rajasthan Assembly that he has never supported *Sati Pratha*. He had said